

**Export of Readymade Garment**

3551. SHRI M. KRISHNASWAMY:

Will the Minister of TEXTILES be pleased to state:

(a) the total value of garments exported from Tamil Nadu during the last three years along with the foreign exchange earned therefrom; and

(b) the steps taken to provide better facilities to the exporters of garments in Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G.VENKATSWAMY): (a) Export figures of readymade garments are not maintained State-wise.

(b) In order to step up exports of textiles, including exports of garments from Tamil Nadu, Government have taken a number of steps, which include encouraging exporters to participate in buyer seller meets, fairs and exhibitions; enabling import of capital goods at concessional duty for export-production; special arrangements for duty-free import of raw materials for export production, ensuring increased availability of export credit etc.

**Tuticorin Airport**

3552. SHRI KADAMBUR M.R.  
JANARTHANAN;  
SHRI CHITTA BASU;  
SHRI Y.S. RAJASEKHAR  
REDDY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Tuticorin Airport at

Vagaikulam, commissioned about two years ago has become in operative;

(b) if so, the reasons therefor;

(c) the amount spent on construction and development of the airport; and

(d) the steps proposed to be taken to make it operative?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). The Tuticorin airport at Vagaikulam was constructed at a cost of Rs. 3.66 crores and commissioned on 3.4.1992. Due to commercial and operational reasons, Vayudoot, at present, are unable to recommence its services to/from Tuticorin airport. This airport is fit for operations and airlines on their commercial and operational consideration can operate to/from this airport.

[*Translation*]

**Prime Minister's Rozgar Yojana**

3553. SHRI AVTAR SINGH  
BHADANA;  
SHRI YELLAIAH NANDI:

Will the Minister of FINANCE be pleased to state:

(a) the number of unemployed youth in the country, who have applied for loan under PMRY during 1993-94 and the current year so far and the number of youth belonging to SCs/STs and backward classes among them, State-wise;

(b) the number of cases sanctioned and still pending, category-wise: